ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)

(a) to (e): The Tenth Schedule of the Andhra Pradesh Reorganisation (APR) Act, 2014 initially contained a list of 107 Training Institutions/Centres and later on, 35 more Institutions were included vide Gazette Notification No. G.S.R. 369 (E) dated 07.05.2015. The Tenth Schedule is governed by Section 75 of the APR Act which does not envisage division of Institutions/Centres included therein.

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